

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1275
ANSWERED ON:03.03.2015
USE OF FOREIGN HYBRID SEEDS FOR FARMING
Kishore Shri Kaushal

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government is contemplating to produce indigenous hybrid seeds of foreign hybrid seeds variety in the country;
- (b) if so, the details thereof;
- (c) whether the Government has signed any agreement with the World Trade Organisation for use of foreign hybrid seeds variety in the agricultural sector; and
- (d) if so, the details thereof along with the likely impact of the agreement on the production of indigenous variety of seeds?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. SANJEEV KUMAR BALYAN)

- (a) & (b): Under the New Policy on Seed Development, 1988 and amendments thereon, the seeds of cereals, coarse cereals, pulses, oilseeds and fodder crops are allowed for import for a period of two years subject to evaluation of their performance in Multi-Location Trial, and, also with the condition that within this period, the importer has to import the parental line seeds/nucleus seeds for further production in India.
- (c) & (d): No, Madam.